

ITEM NO.5

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 584-585/2024

STATE OF U.P.

Appellant(s)

VERSUS

JASVEER SINGH & ORS.

Respondent(s)

Date : 11-02-2025 These appeals were called on for hearing today.

For Appellant(s) :

Dr. Vijendra Singh, AOR
Ms. Apurva Mahndiyan, Adv.
Mr. Deepak Goel, Adv.
Mr. Shailesh Singh, Adv.
Mr. Priyanshu Maheshwari, Adv.
Mr. Krishna Pandey, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Despite service being complete, none has entered appearance for respondent nos.1 and 2.

Four weeks time, as a last opportunity is granted to Ld. Counsel for the Appellant to file application for abatement with regard to deceased respondent no.2.

Photocopies of Original records of High Court and Trial Court have been received. Let a soft copy of the same be provided to the Ld. Counsels.

List again on 25.03.2025.

SUJATA SINGH
Registrar

pm